NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

C.P. (IB)/1025(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: MAHAVIR ENTERPRISE V/s SHEKHAR MENNON

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Manoj Kumar Mishra, Ld. Counsel for the Personal Guarantor present. None present on behalf of the Personal Guarantor. Ld. Counsel for the RP present, however, the attendance not marked.
2. Ld. Counsel for the RP submits that he has filed the updated report incorporating the objections raised by the Financial Creditor and same has been served upon the financial creditor as well as personal guarantor.
3. List this matter on **16.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/